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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

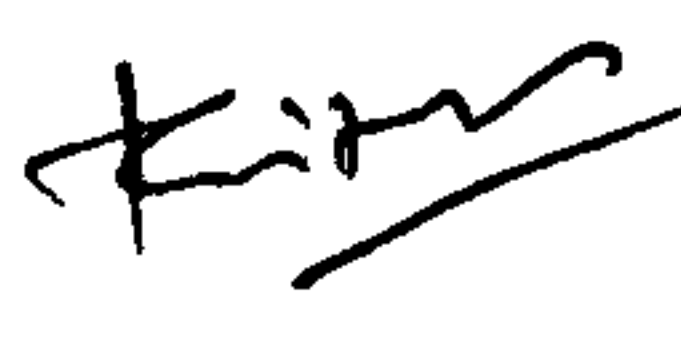

IA 397 of 2018 ^{With} Co. Appeal No. 15/58-59/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018**

Name of the Company: Meeta Mathur
V/s.
Sterling Greenwoods Ltd. & Anr.


Section of the Companies Act: Section 58-59 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|---------------------------------------|--------------------|-----------------------|---|
| 1. | NAVIN PAHWA WITH | SR. ADV | Resp. |  |
| 2. | RITU SHAH FOR THAKKAR AND PAHWA | ADV. | | |
| 3. | PRIYAL SHAH FOR Mr. Ankit Shah | Adv. | Petitioner |  |
| 4. | Mr. Sanjanwala | Sen. Adv. | Petitioner | |
| 5. | Mr. Ankit Shah | Adv. | Petitioner | |

ORDER

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Ms. Priyal Shah with Learned Advocate Mr. Ankit Shah present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

List the matter on 12.02.2018 for hearing along with CP 65/2017.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 24th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL